

(3)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/22/2017

NAME OF THE PETITIONER(S) : MM SUNDARAM

NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1

UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V-PALANIAPPAN Counsel for
8971503010 Petitioner

V Palans

ORDER

Shri V Palaniappan, FCA representing the petitioner present. It is stated that Shri M M Sundaram, petitioner, died recently and his son, Shri Ramesh Sundaram wanted to represent on behalf of his father and prayed time for filing an application in this regard. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

-Sd-
**K Anantha Padmanabha Swamy
Member (Judicial)**

bc